

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 08.09.2022

Appeal No. 241 of 2020

Anand Rathi Share & Stock Brokers Ltd. ... Appellant

Versus

National Stock Exchange of India Ltd. ... Respondent

Mr. Kunal Katariya, Advocate i/b Mr. Harsh Kesharia, Advocate for the Appellant.

Mr. Rashid Boatwalla, Advocate with Mr. Juan D'Souza, Ms. Samiksha Rajput, Advocates i/b MKA & Co. for the Respondent.

ORDER :

1. At the request of the learned counsel for the appellant, stand over to October 10, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

08.09.2022
PTM